

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.03.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 543 of 2021	IDBI Bank Ltd. Vs. Indian Oil Corporation Ltd. & Anr.	Meera Murli	Amit Meharia Abhinash Agarwal Ankit Meharia-R1 Sunil Fernandes Raghav Chadha-R2
2.	Comp. App. (AT) (Ins) No. 554 of 2021	Paramwir Singh Tiwana & Ors. Vs. Puma Realtors Pvt. Ltd. & Anr.  <b>With</b>	Bilal Ali	Neeraj Abhijeet Sinha Abhinav Goyal-R1 Adhish Sharma-R2 Vivek Malik
3.	Comp. App. (AT) (Ins) No. 564 of 2021	Vivek joshi & Ors. Vs. Pawan Kumar Garg & Ors.  <b>With</b>	Gautam Singhal	Abhijeet Sinha Abhinav Goyal-R1 Pawan kr Garg-RP Adhish Sharma-R2,3
4.	Comp. App. (AT) (Ins) No. 664 of 2021	Aklia Constructions & Anr. Vs. Puma Realtors Pvt. Ltd. & Anr. Through Resolution Professional  <b>With</b>	Pallavi Singh	NS Ahluwalia-R2 Vivek Malik
5.	I.A. No. 1706 of 2021 in Comp. App. (AT) (Ins) No. 645 of 2021	Larsen & Toubro Ltd. Vs. Puma Realtors Pvt. Ltd. & Ors.  <b>With</b>	Anand Shankar Jha	Abhinav Goyal Abhijeet Sinha Pawan Kr. Garg-RP Adhish Sharma-R2,3 Vishal Ganda
6.	I.A. No. 2150 of 2021 in Comp. App. (AT) (Ins) No. 804 of 2021	Greater Mohali Area Development Authority PUDA Bhawan Vs. Puma Realtors Pvt. Ltd.	Anusha Nagarajan	Adish Sharma-R1 Abhijeet Sinha Abhinav Goyal-R2
7.	Comp. App. (AT) (Ins) No. 571 of 2021	Mayur Bagri Vs. Overnite Express Ltd. & Anr.	Rishabh Dua	Amruta Modak
8.	Comp. App. (AT) (Ins) No. 591 of 2021	Usha Sharma Director of Suspended Board of Directors Ganaya Commodities Pvt. Ltd. Vs. Avneet Goyal & Anr.	Anurag Ojha	Abhishek Parihar-R2

9.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	Amith Krishnan H.	Bhabna Das Krishna Dev-R4
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**For Hearing**

10.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon Sonali Jain
11.	Comp. App. (AT) (Ins) No. 1130 of 2020	Kotak Mahindra Bank Ltd. Vs. Liquidator (P.S. Ajit Singh and Co. Automotives Pvt. Ltd.)	Rajiv R. Raj	Vishakha Gupta GS Pandey Rohit Sehgal
12.	Comp. App. (AT) (Ins) No. 04 of 2021 & I.A. No. 2146 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	Sumit Kansal-R1 Senu Nizar-R2 Alok Dhir Sumit Shukla Aditya Shekhar Ekansh Gupta Umesh Ved-R3
13.	Comp. App. (AT) (Ins) No. 249 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.  <b>With</b>	Amir Arsiwala	Malak Bhatt
14.	Comp. App. (AT) (Ins) No. 250 of 2021	Sudip Bhattacharya Vs. Ocean Sparkle Ltd.  <b>With</b>	Amir Arsiwala	Prachi Johri
15.	Comp. App. (AT) (Ins) No. 251 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	Malak Bhatt
16.	Comp. App. (AT) (Ins) No. 544 of 2021	Varrsana Employee Welfare Association Vs. Anil Goel, Liquidator of Varrsana Ispat Ltd.	Akshat Singh	Anil Goel Nipum Gautam-R1
17.	Comp. App. (AT) No. 17 of 2021	Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs	Gaurav H Sethi	Sanjiv Kumar Jain Ankit Shah

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar